

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

IB-355/ND/2020
IA/5521/2022, IA/202/2023

IN THE MATTER OF:

M/s. Intec Capital Ltd.

.....Applicant

Vs.

M/s. MAC Roof India Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Manish Kumar, Mr. Dhruv Parwal, Advs.

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **02.07.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**